

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 5241/2015

GAON SABHA CHAUBEPUR

Petitioner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) AND ORS.

Respondent(s)

(with interim relief and office report)

Date : 04/09/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr P.S.Deoghar, Adv.
Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

Mr. Naresh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1(i-iv), 2(i-iv) have already filed counter affidavit.

Remaining respondent nos. 3 to 8 are yet to be served. Ld. Counsel for the petitioner to take fresh steps for the same. The ld. Counsel has requested for dasti notice. Notices be accordingly issued and proof of service be filed within the stipulated time.

The ld. Counsel for the respondent has mentioned that respondent nos. 7 and 8 have expired. Steps be taken to substitute their legal representatives.

List again on 24.11.2015.

(RACHNA GUPTA)
Registrar